

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) Yes, Sir. The Hon'ble High Court of Uttarakhand vide orders dated 18.05.2009 in the Writ Petition Nos. 15 of 2009 and 532 of 2008 had directed the National Ganga River Basin Authority (NGRBA) to decide the entire issue relating to the three hydro-electric projects namely, Loharinag Pala, Pala Maneri and Bhaironghati, i.e. whether to continue with them or not.

The issue was discussed in the meeting of NGRBA on 01.11.2010 under the chairmanship of Prime Minister. The following decision was taken:

"Loharinag Pala, Pala Maneri and Bhaironghati hydro-electric power projects on Bhagirathi may be discontinued".

(c) NTPC has incurred an expenditure of Rs.728 crores till September, 2010 on construction of the project. About 35% - 40% of the work on the project has been completed.

(d) Work on the project was started after obtaining all statutory clearances such as techno-economic clearance, environmental and forest clearances and defence clearance from the concerned authorities.

National mission for enhanced energy efficiency

3675. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI NATUJI HALAJI THAKOR:

Will the Minister of POWER be pleased to state:

(a) whether Government has approved the National Mission for Enhanced Energy Efficiency;

(b) if so, the details thereof; and

(c) by when it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):
(a) and (b) Yes, Sir. The Government has approved the National Mission for Enhanced Energy Efficiency (NMEEE) on 24.06.2010 which is one of the 8 missions under the Prime Minister's National Action Plan on Climate Change (NAPCC) with a financial outlay of Rs.235.35 crores and seeks to

foster a conducive regulatory and policy regime to create innovative and sustainable business models for energy efficiency. The Bureau of Energy Efficiency (BEE) is the nodal agency for implementing the Mission and Director General, Bureau of Energy Efficiency is the Mission Director.

The initiatives under the NMEEE include the following:

- (i) Perform, Achieve, and Trade (PAT), is a market-based mechanism to make improvements in energy efficiency in energy-intensive large industries. Trading of energy saving certificates would facilitate this process.
- (ii) Market Transformation for Energy Efficiency (MTEE) aims at accelerating the shift to energy efficient appliances in designated sectors through innovative measures to make the products more affordable.
- (iii) Energy efficiency financing platform (EEFP), is a mechanism to finance Demand Side Management (DSM) programmes in all sectors by capturing future energy savings.
- (iv) Framework for Energy Efficient Economic Development (FEEED), aims at developing fiscal instruments to promote energy efficiency which would include a Venture Capital Fund for Energy Efficiency (VCFEE) and Partial Risk Guarantee Fund (PRGF).

(c) The time frame for implementation of the activities under the NMEEE is 2014-15. Various components of the Mission like Market Transformation of Energy Efficiency (MTEE) and Energy Efficiency Financing Platform (EEFP) have already been initiated.

Investment in power sector

†3676. SHRI SHREEGOPAL VYAS: Will the Minister of POWER be pleased to state:

(a) the industrial houses of the country which have formulated plans to invest in power sector; and

(b) the details of the capacity and locations of the power plants for which Government has been consulted by those houses?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI):

(a) and (b) As per Electricity Act, 2003, generation has been delicensed and industrial houses are not consulting the Ministry of Power for investing in power sector.

†Original notice of the question was received in Hindi.